

**THIRTY - NINTH REPORT
COMMITTEE ON PETITIONS
(SIXTEENTH LOK SABHA)**

MINISTRY OF HEALTH & FAMILY WELFARE

(Presented to Lok Sabha on 26.7.2017)



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**COMPOSITION OF THE COMMITTEE ON PETITIONS
(2016-2017)**

Shri Bhagat Singh Koshyari -*Chairperson*

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THIRTY - NINTH REPORT OF THE COMMITTEE ON PETITIONS**(SIXTEENTH LOK SABHA)****INTRODUCTION**

I, the Chairperson, Committee on Petitions, having been authorised by the Committee to present the Report on their behalf, present this Thirty Ninth Action Taken Report (16th Lok Sabha) of the Committee to the House on the Action Taken by the Government on the recommendations of the Committee on Petitions made in their Twenty Third Report (16th Lok Sabha) on the Petition received from S/Shri Lakhan Turi and Mahendra Prasad Kushwaha, presented by Shri Nishikant Dubey, M.P., Lok Sabha regarding opening up of a new All India Institute of Medical Sciences (AIIMS) at Deoghar, Jharkhand.

2. The Committee considered and adopted the draft Thirty Ninth Action Taken Report at their sitting held on 30 June, 2017.

3. The observations/recommendations of the Committee on the above matters have been included in the Report.

NEW DELHI;

30 June, 2017

9 Ashadha, 1939 (Saka)

BHAGAT SINGH KOSHYARI
Chairperson,
Committee on Petitions

REPORT

ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS MADE BY THE COMMITTEE ON PETITIONS (SIXTEENTH LOK SABHA) IN THEIR TWENTY THIRD REPORT ON THE PETITION OF S/SHRI LAKHAN TURI AND MAHENDRA PRASAD KUSHWAHA, PRESENTED BY SHRI NISHIKANT DUBEY, M.P., LOK SABHA REGARDING OPENING UP OF A NEW ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS) AT DEOGHAR, JHARKHAND.

The Committee on Petitions (Sixteenth Lok Sabha) presented their Twenty Third Report to Lok Sabha on 9 December, 2016 on the Petition received from S/Shri Lakhan Turi and Mahendra Prasad Kushwaha, presented by Shri Nishikant Dubey, M.P., Lok Sabha regarding opening up of a new All India Institute of Medical Sciences (AIIMS) at Deoghar, Jharkhand.

2. The Committee had made certain observations/recommendations in the matter and the Ministry of Health & Family Welfare were asked to implement the recommendations and furnish their action taken notes thereon for consideration of the Committee.

3. Action Taken Notes have been received from the Ministry of Health & Family Welfare in respect of all the recommendations contained in the Report. The recommendations made by the Committee and the replies furnished thereto by the Ministry of Health & Family Welfare are detailed in the succeeding paragraphs.

4. In paragraph 26 of the Report, the Committee had observed/recommended as follows:-

“The Committee note from the submission made by the Ministry of Health & Family Welfare that the proposal for opening up of new All India Institute of Medical Sciences (AIIMS) like Super-Speciality Hospital in various States/Union Territories in the country is finalised by the Union Government on the basis of various considerations, viz., (i) in order to remove regional disparity in the availability of tertiary level healthcare facilities that persist in the identified region/State, especially

in the backward areas; (ii) it involves consultation with the respective State Government(s), their recommendations, identification and provision of land by the State for the purpose; approximating 200 acres -free of cost; and (iii) under the National Health Mission initiative, particularly in the Empowered Action Group (EAG) States and other backward and vulnerable regions -which create the demand for affordable quality tertiary health care. The Committee also note, in particular, that eight socio-economic backward States of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttaranchal and Uttar Pradesh have been referred to as the EAG States. Under the NRHM/NHM, these EAG States are treated as high focus States for the purpose. They also receive high per capita allocation under the NRHM-RCH flexible pool as compared to relatively non-developed States, focussed supervision and higher technical support. Notwithstanding the fact that the Central Government plans to set up AIIMS in each State, in a phased manner, under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), the Committee are flabbergasted to find that even after 69 years of Independence, the progress in the availability of affordable quality tertiary health care services in various States/UTs in the country remains way far from satisfactory. As a matter of fact, a lackadaisical approach has so far been adopted by the Union Government in establishing AIIMS like Super-Speciality Hospital in various States/UTs in the country. Now that a renewed impetus has been propounded by the Union Government, the Committee hope that opening up of at least one AIIMS like Super-Specialty Hospital in each State/UT in the country would become a realistic component of the long-term perspective planning process. The Committee, therefore, recommend that the Ministry of Health & Family Welfare should assess and provide a detailed account of the time-bound trajectory for attainment of the objective of opening up of new AIIMS like Super-Specialty Hospital in every State/UT in the country".

5. In their action taken reply, the Ministry of Health & Family Welfare have stated as follows:-

"The Ministry of Health & Family Welfare undertakes the work for setting up of AIIMS in different States in the country only after the Ministry of Finance announces setting up of new AIIMS through budget speeches. New AIIMS are being set up in a phased manner under PMSSY, in view of resource constraint, in accordance with fund availability. The cost for setting up of each AIIMS is approximately Rs. 1000 cr.

So far, 17 States have been covered for setting up of AIIMS under the PMSSY.

- *Six newly established AIIMSs at Patna (Bihar), Raipur (Chhattisgarh), Bhopal (Madhya Pradesh), Bhubaneswar (Odisha), Jodhpur (Rajasthan) and Rishikesh (Uttarakhand) have already been made functional.*
- *An AIIMS at Rae Bareilly is being set up under Phase-II of PMSSY.*
- *Hon'ble Finance Minister, while presenting the Budget for the financial year 2014-15, had announced setting up of four new AIIMS in Andhra Pradesh, West Bengal, Maharashtra and Purvanchal in UP.*
- *In the Budget speech 2015-16, Hon'ble Finance Minister had proposed to set up five new AIIMS in Jammu & Kashmir, Punjab, Tamil Nadu, Himachal Pradesh, Assam and one AIIMS-like institute in Bihar.*
- *In addition, Prime Minister also announced setting up of two AIIMS in Jammu region and Kashmir region of J&K on 7th November, 2015 instead of one AIIMS which was announced in budget speech 2015-16.*
- *AIIMS in Gujarat and Jharkhand have been announced in the Budget speech for the year 2017-18.*

6. In paragraph 27 of the Report, the Committee had observed/recommended as follows:-

"The Committee find that the Hon'ble Finance Minister, in his Budget Speech of 2014-15, had announced to set up four AIIMS, one each in Andhra Pradesh, Vidarbha Region in Maharashtra, West Bengal and Purvanchal in Uttar Pradesh. Further, in the Budget Speech for the year 2015-16, the Hon'ble Finance Minister had proposed to set up AIIMS in Jammu & Kashmir, Punjab, Tamil Nadu, Himachal Pradesh, Bihar and Assam. The Committee also note that Jharkhand is also one of the socio-economically backward States referred to as Empowered Action Group (EAG) States. The Committee further note from the submissions made by the Ministry of Health & Family Welfare that AIIMS have either been established or are in the process of being established in all the seven EAG States other than the State of Jharkhand. Further, the Ministry of Health & Family Welfare had already conveyed to the Ministry of Finance its support for any proposal to set up AIIMS in the State of Jharkhand. The Committee are constrained to point out that Jharkhand was carved out of Bihar in the year 2000 and even after a lapse of more than 15 years, no serious efforts so far were made by the Government to set up a Super-Specialty

Hospital like AIIMS in the State; while on the other hand, opening up of another AIIMS in Bihar has been announced by the Union Government in the year 2015-16. In view of the foregoing, the Committee are of considered view that the Pradhan Mantri Swasthya Suraksha Yojana would not be able to deliver the desired results of removal of regional disparity in the availability of tertiary level healthcare facilities; if in the process, a socio-economically backward State like Jharkhand is denied of its legitimate right of having a Super-Speciality Hospital like AIIMS within their own territory. Having noted that the Ministry of Health & Family Welfare had already endorsed the proposal for opening up of a new AIIMS in Jharkhand, the Committee strongly recommend the Ministry of Finance to work out all the requisite details, in co-ordination with the Ministry of Health & Family Welfare, to formalize the proposal for the opening up of a new AIIMS in Jharkhand within three months of presentation of this Report to the House. The Committee urge the Union Government to take the necessary action and apprise the Committee accordingly."

7. In their action taken reply, the Ministry of Health & Family Welfare have stated as follows:-

"State Government has been requested to fulfil certain conditions in regard to establishment of AIIMS in Jharkhand. Commitment of the State Government for fulfilment of these conditions is still awaited from State Government. Once the Ministry receives commitment/handover of land, the EFC memo regarding the construction of a new AIIMS at Jharkhand will be sent to Ministry of Finance."

8. In paragraph 28 of the Report, the Committee had observed/recommended as follows :-

"The Committee note from the submissions made by the Ministry of Health & Family Welfare that the setting up of four new AIIMS in the year 2014-15 and six new AIIMS in the year 2015-16 had been directly announced by the Ministry of Finance. The Committee also find that no financial arrangements and other logistic requirements are finalised before deciding the opening up of a new AIIMS. Besides, the budgetary requirements to meet the capital expenditure on the various new AIIMS are considered on year-to-year basis in Plan Expenditure, under overall PMSSY Budget. Based on the deliberations the Committee had with the representatives of the Ministry of Health & Family Welfare and the Ministry of Finance (Department of Expenditure) during the oral evidence -while examining the Petition presented by Shri Nishikant Dubey, M.P., the Committee are surprised to note that on the one hand, opening of a new AIIMS in various States had been announced even without going in for financial implications, viz., funds allocated/proposed to be allocated

and/or various logistic requirements, viz., selection/suitability of site, connectivity, non-existence of hazardous industry, local infrastructure (over bridges, flyovers, and airports), etc., and on the other hand, prior to approving the proposal of opening up of a new AIIMS in Jharkhand, the Ministries concerned have been going in for detailed deliberations in regard to financial arrangements and other logistic requirements. The Committee are of the opinion that the aspect of providing quality health care to every citizen in the country is one of the prime objectives of a Welfare State and, therefore, imposition of pre-conditions in the form of fulfilling all the pre-requisites/parameters before announcing the opening up of a new AIIMS in a State should not stand as an impediment for attainment of the said objective. The Committee, therefore, urge the Government to work out a uniform policy for announcing the opening up of new AIIMS like Super-Specialty Hospital in various States, in general and in the State of Jharkhand, in particular. A consistent and universal procedure for the said purpose should now be drawn up by the Ministry of Health & Family Welfare in consultation with the Ministry of Finance (Department of Expenditure) under intimation to the Committee.”

9. In their action taken reply, the Ministry of Health & Family Welfare have stated as follows:-

“As per Department of Expenditure’s O.M. no. 24(35)/PF-II/2012 dated 05.08.2017, No new scheme or sub-scheme will be initiated without the prior “in-principle” approval of Department of Expenditure. This will, however, not apply to the announcements made in the Budget Speech for any given year.

Once the budget announcement is made, Ministry of Health & Family Welfare will be writing to the State Government to identify three or four suitable alternate locations for setting up of one new AIIMS-type Super-Specialty Hospital-cum-Teaching Institution and also to ensure provision of free of cost land of 200 acres (approx), road connectivity, sufficient water supply, electricity connection of required load and regulatory/statutory clearances. Thereafter, the sites would be finalized based on the criteria under Challenge Method.”

10. In paragraphs 29 and 30 of the Report, the Committee had observed/recommended as follows:-

“The Committee while examining the Petition presented by Shri Nishikant Dubey, M.P., as regards opening up of a new AIIMS at Deoghar, Jharkhand, considered at length, the written submissions made by the Ministry of Health & Family Welfare and the Ministry of Finance (Department of Expenditure). The Committee also undertook

a detailed examination of various aspects connected with the pre-requisites for opening up of a new AIIMS in a particular State, viz., the role of various stakeholders - Ministry of Health & Family Welfare, Ministry of Finance, and the State Government concerned. While the Committee heard the views of the representatives of the said Ministries, Shri Nishikant Dubey, M.P., was also invited before the Committee to hear his views in the matter. Based on the aforementioned deliberations and in-depth examination of the subject, the Committee made specific recommendation for opening up of a new AIIMS in Jharkhand, in the foregoing paragraphs. However, on the issue of location of the proposed AIIMS at Deoghar, Jharkhand, the Committee wish to undertake a sequential recapitulation as under:-

Submissions made by the Ministry of Health & Family Welfare and the Ministry of Finance (Department of Expenditure)

- *The State of Jharkhand, being a tribal State with no institute of National Importance for tertiary healthcare, the Ministry of Finance (Department of Expenditure) has no objection to the proposal for opening up of a new AIIMS in Jharkhand. The location, however, would be decided by the Ministry of Health & Family Welfare in consultation with the State Government.*
- *The Government has been writing to various State Governments to allocate land for construction of AIIMS in the States. The State Government of Jharkhand has already allocated land for AIIMS at Deoghar.*
- *The Ministry of Health & Family Welfare has also sent its team to the site for conducting technical survey so as to assess the feasibility of opening up of a new AIIMS at the proposed site by the State Government.*
- *The Technical Team from the Central Ministry which undertook the feasibility study of the site at Deoghar has already submitted its findings to the State Government with a request to improve certain ongoing infrastructural projects such as over bridges, etc.*

Submissions made by Shri Nishikant Dubey, M.P.

- *In the year 2015, the Government of Jharkhand had given land for opening up of a new AIIMS at Deoghar, Jharkhand.*
- *Some Members of Parliament had written letters to the Central Government for again soliciting afresh proposal from the State Government of Jharkhand in regard to the location of a new AIIMS. In this regard, on 16.8.2016, the Director, Ministry of Health & Family Welfare, Government of India spoke to the*

Additional Chief Secretary, Department of Health, Jharkhand and informed that if the Government of Jharkhand is keen on establishing the proposed AIIMS type Super-Speciality Hospital at Deoghar, as proposed earlier, then, a letter to that effect may be sent in order to further proceed in the matter.

- *The Government of Jharkhand had decided to set up a new AIIMS type Super-Speciality Hospital in Deoghar and the detailed information, in the prescribed checklist, was given on 15.1.2015, has been reiterated on 19.8.2016 to the Central Government.*
- *A team of AIIMS has recently visited the identified site at Deoghar and they have sought some additional information, viz., connectivity of railway and roadway, etc.*
- *Deoghar falls right in the middle of important cities-Patna, Ranchi, Kolkata and Bagdogra. It is equidistant from these State Capitals and has very good connectivity to all. Nearly, 13 Districts (9 of Jharkhand, 3 of Bihar and 2 of West Bengal) of the country are within 150 km radius of Deoghar. Cumulative population of these 13 Districts is 2.7 crore.*
- *Land measuring 291.69 acres is available in two plots (223.89 acres) + 67.80 acres (right opposite) near the City Centre. Land acquisition from farmers is not required. Hence the pre-investment/construction work can start soon without any displacement or dispossession issues involved.*
- *The land for the proposed AIIMS is ideally placed with near-rectangular features with a railway station (Shakurpur) touching the proposed site. Apart from the 200 acres of land, more land can be transferred to AIIMS/any affiliated Institution of AIIMS for parallel development.*
- *Apart from its ideal location to serve the disadvantaged population of these 13 Districts, Deoghar is very well connected by road and railway. Deoghar city is at the intersection of 3 National Highways and has many State Highways connecting the District. The proposed site also falls along the State Highway (MDR-235). Also, the Deoghar (Jasidih) junction falls at the intersection of 5 different railway lines including the Delhi-Kolkata line.*
- *For smooth travel from Deoghar town, the work of construction of 4 railway over bridge has since been started. In addition to this, Deoghar Airport expansion project is in its last leg with 80% of the land has already been acquired.*
- *The Government of Jharkhand has already entered into an Memorandum of Understanding (MoU) with the Airport Authority of India and the work is expected to commence in a month and the project is expected to be*

completed by the year 2018. This airport will be only 8 km away from the proposed site of AIIMS. After establishing of AIIMS at Deoghar, Jharkhand, it is expected to cater the medical needs of around 5.7 crore population.

- Deoghar District is in the priority list of both the Central and the State Governments when it comes to development. Deoghar is part of the Central Government's Atal Mission for Rejuvenation and Urban Transformation (AMRUT) by the Ministry of Urban Development and the National Mission for Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Scheme by the Ministry of Tourism.
- In addition to the prestigious Deoghar Airport project, the State Government has also entered into an MoU with the Ministry of Power to build a 4000 MW Ultra Mega Power Plant (UMPP) in the District. The land for this purpose has been identified and the Social Impact Assessment has been completed. The project is expected to be completed by mid-2019. Deoghar also has a Strategic Research Centre of Defence and Development Organisation (DRDO). Also, there are prestigious educational institutions such as Birla Institute of Technology (BIT), Deoghar, proposed Food Craft Institute, Fashion Design Studio, Sanskrit University, International Convention Centre and Trade-cum-Incubation Centre. This large scale infrastructure and economic development in the District and its surroundings can complement the formation and operation of AIIMS at Deoghar.”

“Going into all aforementioned determining factors connected with the opening up of a new AIIMS at Deoghar, Jharkhand, the Committee note that since the State Government has to identify and allot land for construction purpose, their opinion is of utmost importance in finalising the project. In the instant case, the Ministry of Health & Family Welfare, while giving reply to SQ No. 284 dated 5 August, 2016 in the House, had categorically informed the Parliament that the State Government of Jharkhand had identified the location for new AIIMS at Devipur in Deoghar. Besides, while deposing before the Committee, the representatives of the Ministry of Health & Family Welfare had submitted that the State Government of Jharkhand has already allocated land for AIIMS at Deoghar and the technical team from the Central Ministry which undertook the feasibility study of the site at Deoghar has already submitted its findings to the State Government. The representatives of the Ministry of Finance (Department of Expenditure), while deposing before the Committee also emphatically informed that once they receive the proposal from the Ministry of Health & Family Welfare regarding construction of a new AIIMS at Jharkhand, they would initiate further action. The Committee are, therefore, of the opinion that the main pre-requisite for giving approval for opening up of a new AIIMS at Deoghar, Jharkhand has now been attained. The Committee, therefore, recommend the

Ministry of Health & Family Welfare to sort out the remaining minor pre-requisites in consultation with the State Government of Jharkhand at the earliest without loss of any further precious time by adhering to a strict time schedule and forward the proposal for sitting up of a new AIIMS at Deoghar, Jharkhand to the Ministry of Finance (Department of Expenditure) for finalising the proposal for being placed before the Union Cabinet. The Committee would like to be apprised of the final outcome in this regard -within three months of presentation of this Report to the House."

11. In their action taken reply, the Ministry of Health & Family Welfare have stated as follows:-

"The Central Team conducted preliminary inspection of the site at Deoghar and gave some recommendations in the inspection report. The report of the Central Team has been considered.

- *The Ministry has approved the site in Deoghar offered by the Govt. of Jharkhand, for establishment of AIIMS in Jharkhand, subject to fulfilment of following conditions:*
 - i. *The land use of site is agriculture and industrial therefore the change in land use would be required, and the same may be done by Govt. of Jharkhand.*
 - ii. *State Govt. shall have to provide required 20MVA of power supply and 1.5 MLD (15 lakh Litre per Day) water supply.*

State Government shall have to give a commitment to upgrade the existing approach road to four lane road keeping in view the increase in traffic movement with the establishment of AIIMS."

- *"A Central team was formed for inspecting the site, offered by Government of Jharkhand at Deoghar. The team inspected the site on 08th-09th September, 2016.*
- *Additional inputs/information was requested from the State Govt. for ascertaining the suitability of the site. State Government has submitted the revised checklist and information sought.*
- *The Central Team conducted preliminary inspection of the site and has submitted its report. The report of the Central Team has been considered.*
- *The Ministry has approved the site in Deoghar offered by the Govt. of Jharkhand, for establishment of AIIMS in Jharkhand, subject to fulfillment of certain conditions."*

Observations/Recommendations

Time-bound programme for opening up of new AIIMS

12. The Committee had pointed out that eight socio-economic backward States of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttaranchal and Uttar Pradesh have been referred to as the Empowered Action Group (EAG) States. Under the National Rural Health Mission/National Health Mission (NRHM/NHM), these EAG States are treated as high focus States for the purpose. They also receive high per capita allocation under the NRHM-RCH flexible pool as compared to relatively non-developed States, focussed supervision and higher technical support. The Central Government had, therefore, planned to set up AIIMS in each State, in a phased manner, under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). The Committee had, therefore, emphasised that the Ministry of Health & Family Welfare should assess and provide a detailed account of time-bound programme for attainment of the objective of opening up of new AIIMS like Super-Speciality Hospital in every State/UT in the country.

13. The Ministry of Health & Family Welfare had apprised the Committee that they undertake the work for setting up of AIIMS in different States in the country only after the Ministry of Finance announces the setting up of new AIIMS through budget speeches. New AIIMS are being set up in a phased manner under PMSSY, in view of resource constraint, in accordance with fund availability. The cost for setting up of each AIIMS is approximately Rs. 1000 crore. The Ministry had also submitted that so far, 17 States have been covered for the setting up of AIIMS under the PMSSY. However, the Committee have not been informed about the specific timelines for setting up of AIIMS in these States, except for the fact that the 06 newly established AIIMS at Patna, Raipur, Bhopal, Bhubaneshwar, Jodhpur and Rishikesh have already been made functional. In this regard, the Committee are of considered view that if the

cost of setting up of each AIIMS is approximately Rs. 1000 crore, then, setting up of AIIMS like Super-Speciality Hospital in the remaining 11 States would require funds allocation to the tune of Rs. 11000 crore, which could be easily pooled by the Government. Having solemn consideration for an urgent need to invest a reasonable amount of money vis-a-vis the GDP for ensuring better public health in the country, the Committee, would await specific timelines for the setting up of new AIIMS in the remaining 11 States from the Government.

Opening up of a new AIIMS in Jharkhand

14. The Committee, in their earlier Report on the Petition presented by Shri Nishikant Dubey, M.P., regarding opening up of a new AIIMS at Deoghar, Jharkhand - while showing their concern that AIIMS have either been established or are in the process of being established in all the seven socio-economically backward States referred to as Empowered Action Group (EAG) States except the State of Jharkhand despite the fact that Jharkhand is also one of the EAG States - had recommended that the Ministry of Finance should work out all the requisite details, in co-ordination with the Ministry of Health & Family Welfare, to formalize the proposal for the opening up of a new AIIMS in Jharkhand.

15. The Ministry of Health & Family Welfare, in their action taken reply, have *inter alia* informed that opening up of a new AIIMS in Jharkhand has been announced in the Budget Speech for the year 2017-18 and the State Government has already been requested to fulfil certain conditions in regard to establishment of AIIMS in Jharkhand. Commitment from the State Government for fulfilment of these conditions is still awaited. Once the Ministry receives commitment/ handover of land, the EFC memo regarding the construction of a new AIIMS at Jharkhand will be sent to the Ministry of Finance. The Committee are happy to note that formal announcement for

the opening up of a new AIIMS in Jharkhand has already been made in the Budget Speech for the year 2016-17 and the ground work for the same has also commenced. The Committee are confident that the State Government of Jharkhand would also fulfil all the requisite conditions asked for by the Ministry of Health & Family Welfare in regard to establishment of prestigious project, viz., AIIMS in their territory with all promptitude it deserves. Nevertheless, the Committee would like to urge the Ministry of Health & Family Welfare to exhibit the similar nature of quickness for sending EFC memo to the Ministry of Finance as soon as they receive commitment on the issues like provision of free of cost land measuring approximately 200 acres, road connectivity, sufficient water supply, electricity connection of required load and regulatory/statutory clearances, etc., from the Government of Jharkhand. The Committee would like to be apprised of the progress made in this regard.

Location of new AIIMS at Deoghar in Jharkhand

16. The Committee note that for setting up of a new AIIMS in Jharkhand, a Central Team was formed for inspecting the site, offered by the Government Jharkhand at Deoghar. The Team inspected the site on 8th - 9th September, 2016 and submitted its Report. The Committee also note that the Ministry of Health & Family Welfare has approved the site in Deoghar offered by the Government of Jharkhand for the establishment of AIIMS in Jharkhand, subject to fulfilment of conditions, viz., change of land use of the proposed site, to provide the required 20 MVA of power supply as well as 1.5 MLD (15 lakh litre per day) water supply and to give a commitment to upgrade the existing approach road to four lane keeping in view the increase in traffic movement with the establishment of AIIMS.

17. The Committee are satisfied with the various initiatives taken by the Ministry of Health & Family Welfare for approving the site in Deoghar offered by the Government

of Jharkhand for establishment of AIIMS. However since various conditions, viz., change in land use, supply of power and water, etc., are to be fulfilled by the Government of Jharkhand, the Committee desire that the Ministry of Health & Family Welfare should effectively liaise with the Government of Jharkhand to fulfil the aforementioned formalities at the earliest so that a socio-economic backward State like Jharkhand should also share the pride of having a Super-Speciality Hospital within their territory. The Committee would like to be apprised of the progress made in this regard.

NEW DELHI;
30 June, 2017
9 Ashadha, 1939 (Saka)

BHAGAT SINGH KOSHYARI
Chairperson,
Committee on Petitions